

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA  
15-06-2015 TO 18-06-2015

- |  |  |
|--|--|
| 1. Hon'ble Mr. Justice Ajay Kumar Tripathi | <b>All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)</b><br>(Civil & Criminal Application Motion) |
| 2. Hon'ble Mr. Justice Mihir Kumar Jha     | <b>Bail Applications under Section 438 Cr. P. C.</b>   |
| 3. Hon'ble Mr. Justice Rakesh Kumar        | <b>Bail Applications under Section 438 Cr. P. C.</b>   |
| 4. Hon'ble Mr. Justice Shivaji Pandey      | <b>Bail Applications under Section 439 Cr. P. C.</b>   |
| 5. Hon'ble Mr. Justice Prabhat Kumar Jha   | <b>Bail Applications under Section 439 Cr. P. C.</b>   |

**Patna High Court**  
**11<sup>th</sup> June, 2015**

**By order of Hon'ble The Chief Justice**  
**Sd/-**  
**(K.S.Singh "Sengar")**  
**I/C Joint Registrar (List)**